NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. Purnose

C.A. No.		rurpose	Section	M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objections raised by registry		Patil Electric Works PvtLtd. Kirloskar Electric Co.Ltd.

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM

HARSHA. P.BANAI)

Lowned for the politimer. KAR & 332/02

13/11/2017 9900151022

ORDER

PCS for Petitioner is Present. Again, he requested time for complying the objections raised by the registry. Time granted as a last chance till 8/12/2017. Counsel for Respondent is present.

Member (T)

Member (J)